## GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:5670 ANSWERED ON:30.04.2013 TERRORIST ATTACK IN SRINAGAR

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## Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether a number of para military personnel have been killed and injured in terrorist attack in Srinagar on 13 March 2013;
- (b) if so, the details thereof along with the details of ex-gratia announced and paid so far to the next of kins of those killed and to the injured:
- (c) whether the intelligence agencies had given prior information about the said attack;
- (d) if so, the reasons for the failure of security agencies to prevent the attack; and
- (e) the measures taken by the Government to check such attacks along with the issue raised with the Government of Pakistan in this regard?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

- (a) to (b) Yes, Madam. In a terrorist attack on the CRPF personnel deployed near police Public School, Bemina bypass, PS Parimpora, Srinagar on 13th March, 2013, 5 CRPF personnel were killed and 6 CRPF personnel were injured. As per Government of India's guidelines, Rs.15 lakhs has been sanctioned each to the kins of those who were killed in the attack. CRPF has sanctioned Rs. 25000/- each to the injured in the attack.
- (c) to (e) There was a general perception in the intelligence wing that Militant Group may strike in J&K. There was, however, no specific information about the said attack.

The Govt. in tandem with the State Government have adopted a multipronged approach to contain cross border infiltration in Jammu & Kashmir, which includes, inter-alia, strengthening of border management and multi-tiered and multi-modal deployment along international border/line of control and infiltration routes, construction of border fencing, improved technology, weapons and equipment for security forces, improved intelligence and operational coordination, synergizing intelligence flow to check infiltration and pro-active action against the terrorists within the States. The counter infiltration efforts are reviewed periodically at various levels in the State Govt. and in the Central Government.

The Govt. of India, in the Home Ministry led bilateral interactions with Pakistan has continuously raised the issue of terrorism with Pakistan in Home Secretary/Home minister level talks, held from time to time. The Agenda focused mainly on the following issues:-

- (i) Pakistan's continued support to terrorism and operation of terrorist camps in PoK.
- (ii) The prosecution and trial of the key masterminds and conspirators of the Mumbai Terror Attack of 26.11.2008.
- (iii) Bringing fugitives of the Mumbai bomb blasts of 1993 to justice.
- (iv) Issues of firing across the Line of Control as well as international borders.
- (v) Terrorist financing and fake currency notes.
- (vi) Humanitarian Issues with respect to Fishermen and civilian prisoners and Indian POWs in Pakistan, Visa and Consular issues.
- (vii) Narcotics and drugs trafficking in particular the Signing and ratification of the MoU between Indian and Pakistan.
- (viii) The need to conclude the MLAT and Extradition Treaty.